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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) no.118/BB/2018	For hearing	Sec 9 of I&B code	M/s Gannon Dunkerly & Co Ltd	M/s Frontier Legal	M/s Scotts Garments Ltd	Shri Balram R Rao Advocate

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s : SNEHA NAGARAJ, Counsel for Petitioner
9886333413

RESPONDENT/s :

ORDER

Heard Ms.Sneha Nagaraj, learned counsel for the Petitioner. Post the case on 19.09.2018

Member(T)

Prema Murray - Steno

Member (J)